

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Some State Governments have experienced problems in acquisition of land which have affected the implementation of the approved projects. Land is a State subject and the implementation of the projects under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is also done by implementing agencies of the State Government/Urban Local Bodies (ULBs). In order to augment the capacity of the State Governments and ULBs in the implementation of large projects and handling issues related thereto, the Mission is supporting the setting up of Project Management Unit at the State Level Nodal Agency (SLNA) and Project Implementing Unit at the ULBs level. Further regular monitoring of projects is being done through State Level Steering Committee (SLSC), SLNA and Independent Review and Monitoring Agency (IRMA) by the State Government. The implementation of the approved projects are constantly monitored by Government of India also. These are reviewed at the Ministerial level as well as by Secretary (Urban Development) Government of India. The progress of implementation is also reviewed by the Central Sanctioning and Monitoring Committee (CSMC). Quarterly Progress Reports (QPRs) are also obtained on a regular basis to monitor the progress of the projects.

(c) and (d) The overall 7 years allocation from 2005-2012 under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is Rs. 31500 crore, out of which Rs. 27748.18 crores has already been committed by approving 527 projects for the various mission cities. In addition, Rs. 2088.85 crores has been committed for financing procurement of 15260 buses sanctioned under UIG of JNNURM in pursuance to stimulus package announced by the Government. 83 projects have so far been reported physically complete and 10100 number of buses have been delivered for urban transport.

#### **Shortage of flats for employees**

†2589. SHRI JAI PRAKASH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is taking any steps to remove shortage of flats for Government employees in New Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) The details of flats in New Delhi for Government Employees at various stages of construction/completion are given in the Statement.

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†Original notice of the question was received in Hindi.

***Statement***

***Details of flats in New Delhi for Government Employees***

Sl.No.	Name of the project	Type and Number of Houses
1.	Sunheri Bagh	Type VIII - 4 No.
2.	2, Janpath	Type VIII - 1 No.
3.	Gurudwara Rakabganj Road	Type VII - 1 No.
4.	Deen Dayal Upadhyay Marg	Type V-140 No. Type VI- 104 No.
5.	Aliganj	Type-III - 300 No.
6.	Dev Nagar	Type-III-400 No.
7.	New Moti Bagh	Type-VIII - 14 No. Type-VII - 102 No. Type-VI - 376 No.

**Undue concessions to Emaar-MGF**

2590. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there were allegations that real estate developer Emaar-MGF was given undue concessions by the Delhi Development Authority (DDA) while executing the contract to build Commonwealth Games Village in Delhi;
- (b) if so, the details thereof;
- (c) whether any investigation has been conducted into the allegations; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) DDA has informed that no undue concession was given by it to the Project Developer EMAAR-MGF. Due to the economic recession and cash flow problems faced by the Project Developer, the work at site had come to a virtual halt. On the request of Project Developer for financial assistance, various options were thought of to ensure that project is completed on time. After detailed examination of various options, it was decided to purchase 333 apartments at the rate of Rs. 11.000/- per sq.ft. from the Project Developer at a cost of Rs. 766.89 crore.